

C. A. T. Bench, JAIPUR

Date of Order

Orders

12.4.94

Pl. R. N. Mathur Counsel for the applicant.

None for the respondent.

We do not find force in the pl. The same is dismissed.

Ramabhai
(B. B. Mahajan)
Member (Adm.)

B. B. Mahajan
Vice-Chairman

Read Lr
sup
14/4/94

Any 2nd 2nd
up call on
2nd 2nd

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